## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

## **APPEAL NO. 104 OF 2018**

Dated: 20<sup>th</sup> September, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

## In the matter of:

Mrs. Mamta Bhatnagar & Ors. .... Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Anr. .... Respondent(s)

Counsel for the Appellant(s) : Mr. S. Venkatesh

Ms. Nishtha Kumar

Counsel for the Respondent(s) : Mr. Anand K. Ganesan for R-1

Mr. Balaji Srinivasan Ms. Pallavi Sengupta

Mr. Mayank Kshirsagar for R-2

## **ORDER**

Learned counsel appearing for Respondent No.2 submitted that she will file reply during the course of the day.

Submission made by learned counsel appearing for the Respondent No. 2, as stated above, is placed on record.

The learned counsel appearing for the Appellant may file the rejoinder, if any, on or before 24.10.2018, after serving copy to the learned counsel for the opposite sides.

Relist the matter on <u>24.10.2018</u> as requested by the learned counsel appearing for both the sides.

(S.D. Dubey) Technical Member (Justice N. K. Patil) Judicial Member

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